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32.	Cuttack	2229	Tripty Drinks Private Limited, Jagatpur-754021, Dist. Cuttack, Orissa.
33.	Vishakhapatnam	8558	Krishna Mohan Beverages & Construction Pvt. Ltd., Chandrampalem, Madhurawada, Dist. Vizhakapatnam-530040, A.P.
34.	Guntur	10605	Pearl Beverages Limited, 302/325, Nadim Palem, (SPO), Yadlapadu-522019, Guntur (Andhra Pradesh)
35.	Nagaland	5874/76	Nagaland Beverages Private Limited, New Industrial Estate, Rangapahar Road, Dist. Dimapur-797112 (Nagaland)

Techno-Economic Survey in F.P.I.

1243. DR. JAYANTA RONGPI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government have done any Techno-Economic Survey in regard to scope of food processing industries in the hill districts of Assam;

(b) if so, main features of the report of such survey; and

(c) the amount of fund released for the hill districts of Assam as subsidy or grant to establish food processing industries during the current Five Year Plan?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI PRAMOD MAHAJAN): (a) and (b) The Ministry has not conducted any Techno-Economic Survey in regard to scope of food processing industries in the hill districts of Assam, namely, Karbi Anglong and North Cachar hills.

(c) The Ministry has not provided any financial assistance as subsidy or grant to establish food processing industries in the hill districts of Assam during the current Five Year Plan.

Night landing Facility at Agartala Airport

1244. SHRI SAMAR CHOUDHURY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether night landing facility has been provided at Agartala airport; and

(b) if not, the date from which the night landing facility is likely to be provided?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR): (a) Yes, Sir.

(b) Does not arise.

Complaints from Private Airlines

1245. SHRI T. GOVINDAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of complaints received from the passengers of Private Airlines during 1998 and 1999; and

(b) the action taken thereon?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR): (a) and (b) Complaints relating to denial of seats or confirmed ticket, ill-treatment of the passengers, refund on cancellation of tickets, loss of baggage, sudden cancellation of flights etc. are received from passengers travelling on private airlines. On receipt of such complaints comments of the concerned private airlines are obtained for examination and efforts are made to settle their grievances, wherever possible. Data on number of complaints received from the passengers of private airlines is however not maintained.

Strike by ATCs

1246. SHRI PRASAD BABURAO TANPURE: Will the Minister of CIVIL AVIATION be pleased to state: